



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 18<sup>th</sup> May 2023

**ORDER**

1. The following benches of the National Company Law Tribunal are having vacation in the month of June 2023 and Competent Authority has approved the Vacation Benches as mentioned below:

| Period     | Bench                    | Vacation Bench   |
|------------|--------------------------|--|
| Cuttack    | 05.06.2023 to 16.06.2023 | Hon'ble Member (J) Shri P. Mohan Raj<br>Hon'ble Member (T) Shri Prabhat Kumar                  |
| New Delhi  | 19.06.2023 to 23.06.2023 | Hon'ble Member (J) Shri Ashok Kumar Bhardwaj<br>Hon'ble Member (T) Shri Atul Chaturvedi        |
|            | 26.06.2023 to 30.06.2023 | Hon'ble Member (J) Shri Bachu Venkat Balarama Das<br>Hon'ble Member (T) Ms. Anu Jagmohan Singh |
| Allahabad  | 19.06.2023 to 30.06.2023 | Hon'ble Member (J) Shri Harnam Singh Thakur<br>Hon'ble Member (T) Shri Subrata Kumar Dash      |
| Chandigarh | 19.06.2023 to 30.06.2023 | Hon'ble Member (J) Shri Harnam Singh Thakur<br>Hon'ble Member (T) Shri Subrata Kumar Dash      |
| Jaipur     | 19.06.2023 to 30.06.2023 | Hon'ble Member (J) Shri Deep Chandra Joshi<br>Hon'ble Member (T) Shri Prabhat Kumar            |
| Guwahati   | 26.06.2023 to 07.07.2023 | Hon'ble Member (J) Shri Deep Chandra Joshi<br>Hon'ble Member (T) Shri Prabhat Kumar            |

2. During the vacation **only urgent matters** at NCLT Benches shall be taken up by subject to availability of the Hon'ble Member (s). Hon'ble Member (s) shall grant hearing to the urgent matters as per their convenience.

3. The Vacation Benches shall be conducted through Video Conference.
4. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
5. The registry shall remain open during the Vacation.
6. This issues with the approval of Hon'ble President, NCLT.

  
(Kamal Sultanpuri)  
Joint Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.